

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**WALK-IN-INTERVIEW**  
for e-Sewa Kendra Office Assistant  
Imphal, the 12<sup>th</sup> July, 2022

No. HCM/A-24/80-Estt.(V)/Pt./ 11952 A Walk-In-Interview for engagement of 16 (sixteen) **e-Sewa Kendra Office Assistant** (on contractual basis) in the District Courts and High Court is scheduled to be held on **30<sup>th</sup> July, 2022 onwards** at the High Court of Manipur for which the details are provided below:

Name of the post	:	<b>e-Sewa Kendra Office Assistant</b>
Salary	:	Rs. 15,000 per month (fixed)
Number of post	:	16 (sixteen)
Qualification & Experience	:	Graduate with a degree in any subject. Must possess good working knowledge of computer
Age	:	Maximum age shall be 38 years as on 28.07.2022
Term of Service	:	1 (one) year from the date of appointment.

Interested and eligible persons may register themselves for the Walk-in-Interview only through the website [www.hcmimphal.nic.in](http://www.hcmimphal.nic.in) from **15.07.2022 (11:00 A.M.)** till **28.07.2022 (04:00 P.M.)** by paying a registration fee of **Rs. 200/-**.

- Note :**
1. Only registered candidates will be allowed to appear in the Walk-in-Interview.
  2. Candidates should come with original testimonials and one set of photocopy along with one recent passport size photo on the Date of Interview.
  3. Selected candidates are liable to be posted in any of the Districts of Manipur.
  3. The mode of engagement is purely on Contractual basis and no candidates should claim for absorption/regularization in future.

  
**(SHUBHAM VASHIST)**  
JOINT REGISTRAR (JUDICIAL)  
HIGH COURT OF MANIPUR

Copy to:-

1. The Registrar (Judl.)/Vigilance, High Court of Manipur.
2. The Jt. Registrar (Admn. PM&P), High Court of Manipur.
3. All the Deputy Registrars, High Court of Manipur.
4. The Principal Private Secretary to Hon'ble The Chief Justice, High Court of Manipur.
5. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, Judge, High Court of Manipur.
6. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
7. The Private Secretary to Registrar General, High Court of Manipur.
8. The System Analyst, High Court of Manipur.  
- He is requested to upload the same in the Official Website of this Registry.
9. Notice Board/Concerned File.

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**A D D E N D U M**

*Imphal, the 14<sup>th</sup> July, 2022*

No. HCM/A-24/80-Estt.(V)/Pt./ 12088 :In addition to the schedule for Walk-In-Interview for engagement of 16 (sixteen) e-Sewa Kendra Office Assistants (on contractual basis) as per this Registry's earlier Advertisement of even No. dated 12<sup>th</sup> July, 2022, the following will be added:

**In the event more than one hundred applications are received, a Written Examination (General English & General Knowledge) for 100 marks, in total, will be held for shortlisting the candidates in the ratio of 1:5 (i.e. five candidates will be shortlisted for every one vacant post).**

**Note :** *Only shortlisted candidates in the Written Examination will be allowed to appear for the Walk-In-Interview.*



**(SHUBHAM VASHIST)**  
JOINT REGISTRAR (JUDICIAL)  
HIGH COURT OF MANIPUR

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